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Title: The Minister of State in the Ministry of Women and Child Development made a statement regarding status of implementation of recommendations contained in the 170th Report of the Standing Committee on Human Resource Development on Demands for Grants (2005-06), pertaining to the Ministry of Women and Child Development.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): Sir, in pursuance of directions of the hon. Speaker, Lok Sabha published in Lok Sabha Parliamentary Bulletin part-II dated September 1, 2004, I am making this statement on the status of implementation of recommendations contained in the One Hundred Seventieth Report of the Standing Committee on Human Resource Development on Demands for Grants 2005-06 (Demand No. 59) of the Department of Women and Child Development (Now Ministry of Women and Child Development).

The Standing Committee on Human Resource Development examined the Demands for Grants of the Department of Women and Child Development (Now Ministry of Women and Child Development) for the year 2005-06 and presented their One Hundred Seventieth Report in the Lok Sabha, which was laid simultaneously in the Rajya Sabha, on 16th December, 2005. The report contained 21 recommendations. The recommendations contained in the Report were examined in the Department of Women and Child Development, now Ministry of Women and Child Development, and an Action Taken Note on these recommendations was submitted to the Standing Committee in September, 2005. The Department of Women and Child Development (Now Ministry of Women and Child Development) is making all efforts to implement the recommendations of the Committee in their true spirit.

I also lay herewith the status of implementation of these recommendations on the Table of the House.

* Placed in Library. See No. LT 6558/07.